

DIVISION BENCH
COURT - II

O-204

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/250(KB)2021
IA(I.B.C)/418(KB)2024, IA(I.B.C)/1843(KB)2023,
IA(I.B.C)/1611(KB)2023, IA(I.B.C)/444(KB)2023,
IA(I.B.C)/1198(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH MAY 2024

IN THE MATTER OF	SRF LIMITED VS BIRLA TYRES LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Abhirup Chakraborty, Adv.] For the Applicant in IA(I.B.C)/418(KB)2024
Mr. Tuhin Ganguly, Adv.]

Mr. Debmalya Ganguly, Adv.] For the Applicant in IA(I.B.C)/1843(KB)2023
Mr. Soumalya Ganguly, Adv.]
Ms. Sudarshana Dutta, Adv.]

Mr. A. K. Shrivastava, Adv.] For Dillip Kr. Panda in IA(I.B.C)/1611(KB)2023
Mr. Akash Sharma, Adv.]

Mr. Shaunak Mitra, Adv.] For the Resolution Professional
Mr. Avishek Guha, Adv.]
Ms. Arunika Dutta, Adv.]
Mr. Amandeep Singh, Adv.]
Mr. Kaustov De Sarkar, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the parties present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List the matter for further consideration on **03.07.2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)

Ar.